

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI.

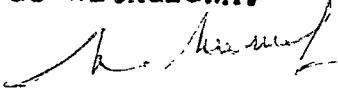
REGN. NO. OA 831/88

Shri Jaspal Singh Applicant

Vs.
Union of India & another..... Respondents.

10.5.1988

Applicant in person. Shri Jaspal Singh, applicant, prays for permission to withdraw this application with liberty reserved to move this Tribunal as and when the authorities decide the matter one way or the other. Permission sought/^{for} is granted. Application is rejected as withdrawn.



(KAUSHAL KUMAR)
MEMBER



(K.S. PUTTASWAMY)
VICE CHAIRMAN